



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 21.08.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 476 & 477 of 2026	Rankini Power Generation Ltd. Vs. Bhuvan Madan (Resolution Professional of Hiranmaye Energy Limited) & Ors. With	21.08.2026	25.08.2026
2.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects)	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	21.08.2026	25.08.2026
3.	Comp. App. (AT) (Ins) No. 1092 of 2025 & I.A. No. 4256 of 2025	NRG & Co. Vs. Swamih Investment Fund & Ors. With	21.08.2026	17.09.2026
4.	Comp. App. (AT) (Ins) No. 1315 of 2025 & I.A. No. 5146 of 2025	Sunil Kumar Agarwal, RP of Ansal Crown Infrabuild Pvt. Ltd. Vs SWAMIH Investment Fund & Anr.	21.08.2026	17.09.2026

By order of Hon'ble Officiating Chairperson

-Sd/-

Registrar